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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 830/2(41)/HDB/2018
NAME OF THE COMPANY	Refratechnik (India) Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	2(41)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.K.PHANINDRA	PC	csphanindra@gmail.com	Phanindra
		9985446236	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	916000488	T. Sujan
for RoC			

ORDER

Learned PCS Mr.D.V.K.Phanindra present for Petitioner and Learned counsel Ms.Suma present on behalf of Mr.T.Sujan Kumar Reddy for RoC.

Heard learned counsel appearing for Petitioner.

Petitioner filed proof of service of copy of petition on RoC and IT Dept.

Petitioner is directed to issue notice of date of hearing to RoC and IT Dept.

List the matter on 20.08.2018.


MEMBER JUDICIAL